### GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 2776 ANSWERED ON 18/08/2025

## SOLID WASTE MANAGEMENT AND LANDFILL REMEDIATION IN THE DELHI-NCR

#### 2776. SMT. SANGEETA YADAV:

#### Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of landfills currently operational in the Delhi-NCR and district-wise details thereof;
- (b) whether any steps have been taken to scientifically manage or close legacy landfills across the country particularly in Delhi;
- (c) whether any matter has come to the notice of Government where waste is being dumped from one site to another site, if so, the details of action taken against the culprits; and
- (d) the details of funds allocated and utilised for solid waste management and landfill remediation under the Central Government schemes?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a): A total of 7 legacy waste dumpsites having waste 329.99 Lakh Metric Tonnes (LMT) (approx.) have been identified for remediation in the Delhi-NCR which includes 3 dumpsites (274.57 LMT) in Delhi and one dumpsite each at Gurugram (44.99 LMT), Noida (1 LMT), Greater Noida (6.72 LMT) and Ghaziabad (2.71 LMT). So far, remediation at 4 dumpsites have been completed and a total of 162.58 lakh MT waste has been remediated.
- (b) & (c): Sanitation is a State subject under 7th schedule of the constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/ Urban Local Bodies (ULBs) to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various advisories & guidelines time to time for choosing appropriate technologies to manage solid and liquid waste.

To support States/UTs, Government of India launched Swachh Bharat Mission (SBM-U) 2.0 on October 1, 2021 for a period of five years with a vision of creating garbage free cities through safe sanitation, scientific management of all fractions of waste and remediation of legacy dumpsites. Legacy dumpsites have been created over decades and pose a very challenging task. For the first time, the task of knocking down these garbage-dumps has been taken up at a national scale under Swachh Bharat Mission.

Under SBM-U 2.0, action plan for remediation of 253.75 LMT of legacy waste in 3 ULBs of UT of Delhi, have been approved with total cost of ₹1395.63 crores including Central Share of ₹1116.50 crores out of which Central Share of ₹586.58 crores have already been released so far.

(d): Government of India has allocated ₹10930.12 crores under SWM component of SBM-U 2.0 as central share assistance for States/UTs, out of which action plan worth ₹9439.85 crores of central share have been approved so far. It includes central share of ₹4181.13 crores approved for remediation of 1925.73 LMT of legacy waste across the country.

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